

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

MA 237/2018 & MA 290/2018
IN TCP (IB)-856/(MB/2017

CORAM : SHRI M. M. SHRAWAT, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.09.2018**

NAME OF THE PARTIES: **PEERLESS FINANCIAL SERVICES LTD.**

v/s.

RASOYA PROTEINS LTD.

SECTION 7 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

16. MA 237/2018 & MA 290/2018 IN TCP (IB)-856/(MB/2017

Counsel for Financial Creditor present and Counsel for Resolution
Professional present. Counsel for Corporate Debtor side absent.

At request of the parties, list this matter on 24.10.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)